

ORDER SHEETO.A / MA / RA / CP NO. 1665 OF 2005Applicant/s J. M. Verma.Respdts. V. B. I. & Ors.Advocate for Applicant/s M.K. Sharma,Advocate for Respondent/s S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>10.</u>
	<u>22.07.09.</u> <u>Hon'ble Mr. S. N. Shukla, AM</u> None for the parties, even on revised call. As counsel abating from judicial work. List on. 04/09/09. <u>AM</u>	
	<u>4-9-09</u> <u>Hon'ble Mr. Manjulika Gantam, AM</u> Wt signed, now for the parties. O.A. is dismissed in default. <u>Manjulika Gantam</u> <u>AM</u> <u>me</u>	